

Name of Corporate Debtor: **Mahara Pushya Agri Products Private Limited**Date of Commencement of CIRP: **11-03-2026**List of Creditors as on: **03-04-2026****List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)****(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted provisionally	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Bajarang Balaji Millets and Grains Private Limited	27-03-2026	1,70,00,00,000	-	Unsecured	0	0	Yes	0.00%	1,70,00,00,000	0	0	1,70,00,00,000	Claim is in the nature of a Corporate Guarantee dated 18.07.2025. As per Notice of EGM dated 18.07.2025 shared by Mr. Rakesh Agarwal, the suspended board of Director , the Directors of Mahara Pushya Agri Products Pvt Ltd are related party with the Directors of M/s.Bajarang Balaji Millets and Grains Private Limited
Total			1,70,00,00,000	-		0	0		0.00%	1,70,00,00,000	0	0	1,70,00,00,000	